

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 1
C.P.(IB)/109(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Sea Great Logistics Pvt Ltd
V/s
Inoz Wind Infrastructure Services Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

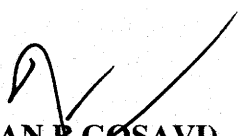
For the Operational Creditor : Mr. Pranav D Thakkar
For the Corporate Debtor :

ORDER

We direct the Operational Creditor as well as Registry to serve **Notice** to the Corporate Debtor by speed post as well as E-mail. The Affidavit of proof of service to be filed within two weeks.

Matter to appear for further consideration on 13.09.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

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